

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : -----

PETITION NUMBER : CA/566/2020

NAME OF THE PETITIONER : Shanavas

**NAME OF THE RESPONDENT(S) : M/s Ilayangudi Muslim Educational
Association & 9 Others**

UNDER SECTION : Sec 244 of CA, 2013

ORDER

Ld. Sr. Counsel Mr. T. Mohan for the Petitioner. Respondents have been set ex parte.

Ld. Sr. Counsel for the Petitioner states that considering the circumstances of the case, seeks waiver of requirements specified under Sec. 244 of CA, 2013 to enable the Petitioner to make a petition under Sec. 241 of the Companies Act.

Arguments Heard.

Order Reserved.

— sd —

**RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

— sd —

**JYOTI KUMAR TRIPATHI
Member (Judicial)**